NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **24.04.2025** (THURSDAY)
CHENNAI BENCH (HYBRID MODE)

CHENNAI BENCH (HYBRID MODE) 10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
1.	Comp App (AT) (CH) No. 11/2023	S. Muralidharan Vs Registrar of Companies, Chennai & Anr.	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1 Mr. B Ramana Kumar- R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
2.	Comp App (AT) (CH) No. 49/2025 For Stay IA No. 574/2025	Matrix Pharmacorp Pvt. Ltd. & Anr.	Mr. Jerin Asher Sojan	
3.	Comp App (AT) (CH) (Ins) No. 215/2025 For Condone Delay IA No. 595/2025	Andaman & Nicobar Administration Vs Indo Aquatics Ltd. & 4 Ors.	Dr. G Babu	Maddila Meher Saketh Ram For Caveator

For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) No. 51/2025 For Stay IA No. 578/2025	Depur Shiv Shashank Naidu & 3 Ors. Vs Narasimha Vara Prasad Anala & 10 Ors.	Mr. Y Suryanarayana	

By the order of Hon'ble Member (Judicial)

Chennai Bench

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